

where branches have since been opened ; and

(c) the likely date by which the remaining branches would be opened ?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) Yes, Sir,

(b) Names of places in the district of Kangra where branches of Himachal Gramin Bank had been opened upto 30.6.1984 are indicated in the attached statement.

(c) As at the end of June, 1984, the bank had two licences pending for opening branches at Bhawarna and Niazpur in Kangra. Branch at Bhawarna was opened on 6.7.1984. The Regional Rural Bank is expected to open its branch at Niazpur also as soon preparatory action is completed.

Statement

Names of the branches of Himachal Gramin Bank in Kangra Distt.

1. Chachian
2. Dheera
3. Chadiar
4. Lunj
5. Charri
6. Alampur
7. Ranital
8. Chobin
9. Bhathutipri
10. Bhadwar
11. Varanda
12. Baijnath
13. Harchakain
14. Sullah
15. Bhuana
16. Dehar

17. Badoh
18. Badukhar
19. Bir
20. Teara
21. Tihri
22. Ray
23. Kosri
24. Dari
25. Sanghole
26. Jalag
27. Suliali
28. Mataur
29. Rakkar

Nomination of Persons in VA-Ried Cantonment Boards :

4696. SHRI R.L.P. VERMA : Will the Minister of DEFENCE be pleased to state:

(a) the criteria for selecting civilians for the nomination in the varied Cantonment Boards in the country;

(b) Considerations on which nominations of Civilian members to the varied Boards are made; and

(c) whether Government propose to nominate the eminent and non-political persons in the varied Boards?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI K. P. SINGH DEO) : (a) Nomination of a civilian member to the varied constitution of a Board is done by the Central Government in accordance with the provisions of the Cantonment Act, 1924 as amended from time to time.

(b) and (c) Civilian member are nominated from public spirited persons to varied Boards after due consideration

and appraisal of their bio-data antecedents local standing reputation and consultation with the officer Commanding-in-Chief, the Command.

Cantonments Having Varied Boards Instead of Elected Boards

4697. SHRI R.L.P. VERMA : Will the Minister of DEFENCE be pleased to state:

(a) whether on the expiry of the term of certain Cantonment Boards in the country, Government have constituted varied boards instead of getting the elected boards duly constituted;

(b) the names of cantonments which are having varied boards on the country at present;

(c) the reasons for not constituting the elected boards on the expiry of the previous elected boards; and

(d) the time by which the varied boards are likely to be replaced by the elected cantonment Boards?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI K.P. SINGH DEO) : (a) Yes, Sir.

(b) The names of Cantonments are as follows:

1. Faizabad
2. Pune
3. Nainital
4. Clement Town
5. Dalhousie
6. Lansdowne
7. Danapore
8. Lebong
9. Bakloh
10. Ahmednagar
11. Deolali

12. Almora
13. Aurangabad
14. Kasauli
15. Secunderabad
16. Jutogh
17. Dagshai
18. Subathu
19. Delhi
20. Meerut

(c) and (d) The Cantonments Act, 1924 has been comprehensively amended in 1983. Elections in Cantonments will be held in accordance with the amended Act. The specific date for holding the elections has not been finalised.

Construction of Overhead Tanks in Areas Occupied by Civil Population in Delhi Cantonment Board

4698. SHRI R.L.P. VERMA : Will the Minister of DEFENCE be pleased to state:

(a) whether there is any proposal for construction of overhead tanks in the areas occupied by the civil population in Delhi Cantonment Board jurisdiction with a view to supplement and make the sewerage system a success;

(b) if so, the details thereof; and

(c) the time by which the said scheme is likely to be implemented?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI K.P. SINGH DEO) : (a) Yes, Sir.

(b) and (c) The Cantonment Board, Delhi proposes to construct 4 overhead tanks of 2 lacs gallons capacity, 25000 gallons capacity, 1 lac gallons capacity and 25000 gallons capacity at